

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE R. BASANT

DATE OF APPOINTMENT : 9/9/2002

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits SB	Gold & Silver (Weight)	Vehicle (Nos.)	Shares, Mutual Funds & others if any
(1) 5.015 cents of land in Ernakulam.	Residential building	Rs.1,36,075.35	Two gold rings (Two sovereigns)	Nil	Rs. 1,45,499/- in the National Saving Scheme 1987 in the Calicut Head Post Office.
(2) 13.13 cents of land in Calicut.	Residential building				Right to receive annuity of Rs.14,490/- per annum from the LIC of India.

LIABILITIES

Particulars:-

1. Rs.7,69,196.80 to the State Bank of India, M.G. Road Branch, Ernakulam, towards loan outstanding.
2. Rs.18,91,005/- to the State Bank of India, High Court Branch, Ernakulam, towards loan outstanding.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES
(At a glance)

NAME OF THE SPOUSE : SUSHEELA BASANT

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicle s(Nos.)	Shares, Mutual Funds & others if any
One Residential plot having an extent of 12.25 cents in Calicut City.	Nil	Nil	50 sovereigns of gold ornaments.	Nil	Rs.3 lakhs in four Post Office MIS Accounts. Rs.2,951/- in the Post Office SB Account.

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice